

**CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH, BENGALURU**

**CONTEMPT PETITION NO. NO. 170/00126/2019  
IN  
ORIGINAL APPLICATION NO.170/00234-237/2018**

**DATED THIS THE 05<sup>TH</sup> DAY OF MARCH, 2020**

**HON'BLE DR.K.B.SURESH  
HON'BLE SHRI C.V.SANKAR**

**...MEMBER(J)  
...MEMBER(A)**

1.Vemuni GVLN Satish  
Age: 47 years,  
S/o Subramanyen  
Working as Assistant Engineer (Adhoc),  
Postal Civil Sub Division II,  
1<sup>st</sup> Floor, Bangalore, GPO-560001.  
Residing at: No.1/1, 2<sup>nd</sup> Cross,  
Manoraya Palya,  
Bangalore, GPO-560032.

2.V.V. Tale  
Age: 44 years,  
S/o Vilas Tale,  
Assistant Engineer (Civil),  
Postal Civil Sub Division,  
Bolar,Mangalore-575001.  
Resident of C-5 Postal Staff Quts,  
Bolar,Mangalore-575001.

3.Smt S.S. Dhumwad,  
Age: 47 years,  
W/o Dr. S.D. Dhumwas,  
Assistant Engineer (Civil),  
Postal Civil Sub Division,  
Vijayapura-586 101.  
Resident of Plot No.127, KIABD Layout,  
Haliyal Road,  
Near Ashoka Garden Hotel  
Dharwad-580003.

4.S.S.S. Venkateswara Rao,  
Age: 44 years,  
S/o A.V.V. Satyanarayana,  
Assistant Director (Bldg),  
O/o Chief Postmaster General,  
A.P. Circle, PSD Bldgs,  
Krishna Lanka, Vijayawada-520013.  
Residential No 21-9/3-1,

Pasupathata 2<sup>nd</sup> line,  
Madhuranagar,  
Vijayawada-520013.

...Petitioners

(By Advocate Shri P. Kamalesan)

Vs.

1. Sri P.K. Bishoi,  
Secretary,  
Department of Post,  
Dak Bhavan,  
New Delhi-110 001.

...Respondents

(By Standing Counsel Shri M. V. Rao for the Respondents)

**O R D E R (ORAL)**

**HON'BLE DR.K.B.SURESH**      ...**MEMBER(J)**

Heard. Shri M.V. Rao, learned counsel for the respondents submits that they are in the process of implementing the order. They require 2 weeks' time. Apparently, the list also seems to be prepared as stated by Shri P. Kamalesan, learned counsel for the applicant. The merit list is also prepared. Only actual promotion has to follow.

2. Therefore, there is no need to keep the Contempt Petition pending. Contempt Petition is dismissed. Notice discharged but with liberty. No costs.

(C.V.SANKAR)  
MEMBER(A)

(DR.K.B.SURESH)  
MEMBER(J)

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**Annexures referred to by the Applicant in CP No.170/00126/2019**

Annexure A1      Copy of CAT Interim order dated 13.6.2019 in OA.No.234-237/2018.

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